

DIVISION BENCH
COURT - I

O-225

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1753(KB)2019
COMP.APPL/591(KB)2020, COMP.APPL/140(KB)2020,
COMP.APPL/104(KB)2021, MA(COMPANIES ACT)/10(KB)2021,
COMP.APPL/1459(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH MAY 2024

IN THE MATTER OF	RAMESH CHANDRA AGARWAL AND ORS. VS MOHANI TEA LEAVES PRIVATE LIMITED AND ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Ms. Pallavi Tayal Chadda, Adv. : For Petitioners
Mr. Saurav Jain, Adv.

Mr. Rahul Parasrampurua, Adv. : For SCA
Mr. Rohit Parasrampurua, PCA

Mr. Shaunak Mitra, Adv. : For R2
Mr. Dripto Majumdar, Adv.
Mr. Patita Paban Bishwal, Adv.
Ms. Suranjana Chatterjee, Adv.

Mr. Ankur Goel, Adv. : For R,4, 5, 11 & 13
Mr. Saket Singh, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **2/7/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**